

**ORDER**

On consideration of the prevailing circumstances regarding Corona Virus and number of active Corona Virus cases at Prayagraj and Lucknow, I am satisfied that the circumstances demand for non-sitting of Courts on 23<sup>rd</sup> October, 2020 to ensure effective and proper sanitization of the High Court premises at Allahabad and Lucknow. Accordingly, it is directed that there shall be no sitting of Courts in the High Court of Judicature at Allahabad and its Lucknow Bench on 23<sup>rd</sup> October, 2020.

Sd/-

**CHIEF JUSTICE**  
12.10.2020